

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 05.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.424/241/HDB/2019
NAME OF THE COMPANY	Geeta Plyboards Pvt Ltd & 5 others
NAME OF THE PETITIONER(S)	Ambala Patel & 5 others
NAME OF THE RESPONDENT(S)	Geeta Plyboards Pvt Ltd & 5 others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Petitioner appeared.

Learned counsel for the Respondent appeared.

Parties are directed to complete pleadings within two weeks in all pending matters by exchanging *inter-se*.

Matter stands adjourned for further consideration to 19.03.2021.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**